

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

1. Company Appeal/17/2022

IN

C.P.(IB)-618(MB)/2017

CORAM: SHRI. H.V.SUBBA RAO, MEMBER (J)  
SMT. ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **21.09.2022**

NAME OF THE PARTIES: Fine Jewellery ltd.

V/s.

Nascent Jewellery Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Ms. Parul Pandya, counsel appearing for the GPFO is present through virtual hearing.

**Company Appeal No. 17/2022**

Hard copy of the above application is not available with this Bench.

Applicant, Registry, and Court Officer shall ensure availability of hard copy of the above application to this Bench before the next date of hearing. List this matter on **21.10.2022**.

Sd/-  
ANURADHA SANJAY BHATIA  
Member (Technical)  
//SKS//

Sd/-  
H.V.SUBBA RAO  
Member (Judicial)